


SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

For information of Nationalized banks

This is for information that the following fixed deposit, maturing during the period from 16.06.2019 to 30.06.2019 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalized banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for the same.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.12,12,608/-, plus interest	16.06.2019	One year.
2	Rs.1,00,845/-, plus interest	17.06.2019	91 days.
3	Rs. 78,00,000/-, plus interest	19.06.2019	Six Months
3	Rs.22,42,204 /- + interest	19.06.2019	One year.
4	Rs.20,08,610/- + interest	19.06.2019	One year.
5	Rs.7,48,800/-, plus interest	20.06.2019	Six months.
6	Rs.27,78,739/-, plus interest	20.06.2019	Six months.
7	Rs.2,71,981/-, plus interest Rs.18,52,253/-, plus interest and Rs.4,45,770/-, plus interest	All on 21.06.2019	All on three months.
8	Rs.55,00,000/-, plus interest	21.06.2019	Six months.
9	Rs.2,00,000/-, plus interest	21.06.2019	Six months.
10	Rs.11,38,689/-, plus interest	24.06.2019	ONE MONTH (Auto Renewal basis)
11	Rs.58,89,000/-, plus interest Rs.58,89,001/- + interest	24.06.2019 30.06.2019	BOTH for Six months.
12	Rs.1,19,98,645/-, plus interest	28.06.2019	Six months.
13	Rs.4,00,000/-, plus interest	30.06.2019	91 days (Auto Renewal basis).

Dated: 07.06.2019

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I)
- 2 P.A. to Ld. Registrar (J-II)
- 3 P.A. to Ld. Registrar (J-III)
- 4 P.A. to Ld. Registrar (J-IV)
- 5 P.A. to Ld. Registrar (J- V)
- 6 P.A. to Ld. Registrar (J-VI/ HOO)
- 7 P.A. to Ld. Addl. Registrar (F & A)

